

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10090/2016

ARVIND KUMAR & ANR.

Petitioner(s)

VERSUS

SANTOSH KUMAR VERMA & ANR.

Respondent(s)

Date : 12-09-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Amit Yadav, Adv.
Mr. Shishir Deshpande, AOR

For Respondent(s)

Mr. Rameshwar Prasad Goyal, AOR
Mr. Upendra Mishra, Adv.
Mr. Vinay Garg, Adv.
Mr. Ravi Prakash Mehrotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Both the respondents have already filed counter affidavit.

The matter stands complete.

Registry to process the same for listing before the Hon'ble Court, as per rules.

RAJESH KUMAR GOEL
Registrar